

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/24/2024

NAME OF THE PETITIONER : Indhu S

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner. IRP Mr. Sudhir is present in person.

Ld. Counsel for the Petitioner states that he could contact the IRP only today and handed over the order copy.

List the Applications awaiting the reply from the IRP.

List the petition for hearing on **25.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**